

alleging victimization, un-becoming conduct with the staff and their families non-Payment of labour charges, mal-practices in the conduct of examination, irregularities in purchases etc.

(d) to (f) A detailed preliminary enquiry into the allegation against the Principal has been ordered by the K.V.S. Further action depends on the outcome of the enquiry.

Financial Assistance for SAF Games

6620. SHRI YERRA NARAYANA-SWAMY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is extending any financial assistance to the Indian Olympic Committee for holding the SAF Games in Madras in March, 1996;

(b) if so, the details of such assistance; and

(c) whether Government is also co-ordinating any aspects of the SAF Games?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK): (a) No proposal has been received seeking financial assistance to the Indian Olympic Committee for holding the SAF Games in Madras in March, 1996.

(b) Does not arise.

(c) Government is assisting the various National Sports Federations by way of financial assistance for preparing our teams for participation in these Games.

CYCLING COMPETITIONS

6621. SHRI V. HANUMANTHA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Sports Authority of India has proposals to encourage cycling competitions in the country;

(b) if so, the details of such proposals;

(c) how many national level cycling competition events were organised in 1994-95; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK): (a) Yes, Sir.

(b) The Sports Authority of India under its Special Area Games and Sports Development Project Area Schemes promotes cycling and has established centres at Port Blair, Delhi, Ludhiana and Imphal, where long-term, systematic and scientific training to selected talents to achieve excellence in cycling is imparted for their participation in State/National Level Championships.

(c) No National Level Championships were organised by the concerned National Federation during 1994-95.

(d) Does not arise.

Swimming Tournaments

6622. SHRI V. HANUMANTHA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Sports Authority of India has Swimming facilities under its control;

(b) if so, how many Swimming Tournaments have been held in 1994-95;

(c) whether it is a fact that there is under-utilisation of the swimming facilities; and

(d) whether there are any proposals to increase the use of the Swimming Pools under the Sports Authority of India?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK): (a) Yes, Sir. The following swimming pools/faci-

lities are under control of Sports Authority of India (SAI) :—

(i) Talkatora Swimming Pool, New Delhi;

(ii) National Stadium, New Delhi;

(iii) SAI NS South Centre, Bangalore;

(iv) SAI NS Western Centre, Gandhinagar; and

(v) SAI NS NIS, Patiala.

(b) The swimming facilities under SAI are meant basically for training purposes for various schemes of SAI and holding of National Coaching camps. As such, no swimming tournament is organised by SAI. However, these facilities are let out to concerned Federations/Associations/Clubs for organising tournaments as and when required.

(c) No, Sir.

(d) Does not arise.

INDO-RUSSIAN Joint Venture in Sports

6623. SHRI V. HANUMANTHA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Russia and India have signed a Protocol for wide-ranging Youth Exchange Programme;

(b) whether this Indo-Russian Protocol envisages increased Joint Ventures in Sports;

(c) whether Russia has offered coaching facilities for Indian Youth in Sports; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS): (SHRI MUKUL WASNIK): (a) Yes, Sir.

(b) The Indo-Russian Youth Protocol is mainly for exchange of youth

between India and Russia. In the field of sports, there is only one provision for exchange of children's football team in the age-group of 11-15 years. Under this provision, Russia will send a 14 member children's football team accompanied by 3 officials to participate in Suborto Mukherjee Memorial Cup Football Tournament in October, 1995. India will send a 14 member children's football team along with 3 officials to Russia to participate in All Russian teenager's Football Tournament in the summer of 1996.

(c) Under the Protocol there is no provision for coaching facilities offered by Russia for Indian Youth in Sports.

(d) Does not arise.

District Primary Education Programme

6624. SHRI SURESH PACHOURI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the newly launched District Primary Education Programme (DPEP) has been launched for its comprehensiveness, focus and micro-level planning by UNESCO and other international agencies;

(b) if so, what are the States where this programme has been launched;

(c) what are the districts that will be covered during the Eighth Plan Period;

(d) what are the reasons for not launching this programme in any district of Madhya Pradesh; and

(e) by when this programme will be launched in Madhya Pradesh?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KM. SELJA): (a) and (b) The District Primary Education Programme was launched during 1994-95 in 42 districts of 7 States of Assam Maharashtra, Haryana, Karnataka, Kerala, Tamil Nadu and Madhya Pradesh. The central share of the Programme outlay has been largely mobilised from World